

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **29.05.2024** (WEDNESDAY)  
CHENNAI BENCH  
**VACATION COURT (HYBRID MODE)**  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Arun Baroka, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No. 25/2024 For Stay IA No. 451/2024	Mr. Ravi Shankar Gopalakrishnan Vs Hyderabad Pollution Controls Ltd & 2 Ors.	Mr. K Rajendran	

For Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	IA No. 460/2024 (For Clarification) in Comp App (AT) (CH) No. 10/2024 For Exemption IA No. 163/2024 For Stay IA No. 162/2024	M. Sai Sudhakar & 2 Ors. Vs Mantrawadi Nagachandrika & 9 Ors.	Mr. Anshuman Sharma	Mr. Asad Hussain- R1-R5

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By the order of Hon'ble Member (Judicial)

Chennai Bench

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1. For VC Link- [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)  
Ph-044-28880500